NOTIFICATION No. 50/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri S.A. Khan, Assistant Director, NACEN from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 1st December, 2016.

(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 50/2016 F.No. 33025/7/2016-Ad.II dated 30th November, 2016.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Director General, National Academy of Customs Excise & Narcotics (NACEN), NACEN Complex, Sector-29, Faridabad – 121008. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/Dir(Ad.II/A&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.